## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 24th Day of July, 2018)

# Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial) Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

## Original Application No.330/1570/2009

(U/S 19, Administrative Tribunal Act, 1985)

- Smt. Satya Bhama Pandey a/a 56 years W/o late Indra Sen Pandey,
   R/o Village Sehenra Kala, Police Station Rudauli, District Basti.
- 1/2. Sandeep Kumar Pandey, aged about 27 years.
- 1/3. Ajai Pandey, aged about 31 years.

Both sons of Late Indra Sen pandey, R/o Village Sehenra Kala, Police Station Rudauli, District Basti.

..... Applicants

By Advocate: Shri T.S. Pandey

#### Versus

- 1. Union of India, through General manager, North Central Railway, Allahabad.
- 2. Chief Works Manager, North Central Railway, Jhansi.
- 3. Deputy Chief Mechanical Engineer, ® Workshop, North Central Railway, Jhansi.
- 4. Works Manager (R), Workshop, North Central Railway, Jhansi.

..... Respondents

By Advocate: Shri Atul Kumar Shahi

## <u>ORDER</u>

# Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Case called out. Shri T.S. Pandey, Advocate is present for the applicant and Shri Atul Kumar Shahi, Advocate is present for the respondents.

2. Counsel for the applicants submits that he is no longer interested in pursuing the matter. Accordingly, the Original Application is dismissed as not pressed. No costs.

(Gokul Chandra Pati) Member (A) (Justice Bharat Bhushan)
Member (J)

<u>Sushil</u>